

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.10.2022 (FRIDAY)

COURT -II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 175 of 2022	Manacles Transformers Pvt. Ltd. & Anr. Vs. Registrar of Companies, Delhi	Malak Bhatt	

For Admission (After Notice)

2.	Comp. App. (AT) No. 163 of 2022 & I.A. No. 3397 of 2022	Mrs. Ila Virendra Gandhi Vs. Vadilal Industries Ltd. & Ors.	Henna George	
3.	Comp. App. (AT) No. 164 of 2022 & I.A. No. 3398 of 2022	Mrs. Ila Virendra Gandhi Vs. Vadilal International Pvt. Ltd. & Ors.	Henna George	
4.	Comp. App. (AT) No. 165 of 2022 & I.A. No. 3399 of 2022	Mrs. Ila Virendra Gandhi Vs. Vadilal Enterprises Ltd. & Ors.	Henna George	

For Hearing

5.	Comp. App. (AT) (Ins) No. 321 of 2022	Atul Automobiles Through Partner Mr. Sudhir Kumar Shanti Lal Shah Vs. Resolution Professional of Eagle Corporation Pvt. Ltd. (In CIRP) Daval Mistry & Anr. With	Avneesh Arputham	Atul Sharma Arjun Padhiyar-R1 Harsh Sinha-R2
6.	Comp. App. (AT) (Ins) No. 673 of 2021 & I.A. No. 1769 of 2021	Bajaj Finance Limited Vs. Dhaval Jitendra Kumar Mistry Resolution Professional of Eagle Corporation Pvt. Ltd.	Rajat Katyal	Sunil Kr. Agarwal-R1 Avneesh Arputham -R2

7.	Comp. App. (AT) (Ins) No. 488 of 2021	Piramal Capital & Housing Finance Ltd. Vs. SGS Construction and Developers Pvt. Ltd. & Ors. With	Liz Mathew	Saurabh kalia Aaryan Sharma Pallav Saxena-R1 & R
8.	Comp. App. (AT) (Ins) No. 489 of 2021	Piramal Capital & Housing Finance Ltd. Vs. Surana Construction (Chembur) With	Liz Mathew	Yash Anand
9.	Comp. App. (AT) (Ins) No. 566 of 2021	SGS Construction and Developers Pvt. Ltd & Anr. Vs. Piramal Capital & Housing Finance Ltd.	Saurabh Kalia	Liz Mathew
10.	Comp. App. (AT) No. 46 of 2022	Sushil Kukreja Vs. Registrar of Companies, Chhattisgarh	CS Ruhul Parsrampuria	Syed Abdul Haseeb SS Gupta
11.	Comp. App. (AT) No. 49 of 2022	Soumen Chatterji Vs. Subhendu Kumar Paul & Ors.	Niladree Chatterjee	Sourav Gupta-R1

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By order of Hon'ble Chairperson
-sd/-
Registrar